

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Appeal No. 353/KB/2017

**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> February 2018, 10.30 A.M**

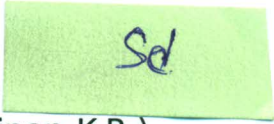
Name of the Company	Pankaj Commercial Builders Pvt Ltd-Vs-ROC, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

Nobody is present from the appellant's side.

The Registrar of Companies, West Bengal (ROC) has filed report. Appellant is directed to file rejoinder, if any, to the ROC report.

For hearing list it on 23/03/2018.

  
(Jinan K.R.)  
Member (J)